COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 478 OF 2017 IN</u> DFR NO. 1618 OF 2017

Dated: 20th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

J.K.Tyre & Industries Ltd. ...Appellant(s)

Vs.

Rajasthan Renewable Energy Corporation Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. P.N.Bhandari

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Mr. Elangbam Premjit Singh Ms. Himanshi Andley for R-2

ORDER

I.A. No. 478 of 2017

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 06.09.2017. Mr. R.K. Mehta takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on <u>06.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt